



2026:AHC-LKO:5200-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

FIRST APPEAL DEFECTIVE No. - 9 of 2026

Akanksha Yadav

.....Appellant(s)

Versus

Amit Kumar Yadav

.....Respondent(s)

Counsel for Appellant(s)	: Ishan Baghel, Deepti Singh, Nishchal Verma, Shekhar Singh
Counsel for Respondent(s)	: Sumit Kumar Srivastava

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. Heard learned counsel for the parties.
2. Ms. Dipti Singh, Advocate holding brief of Sri Ishan Baghel, learned counsel for the appellant has instruction not to press the appeal, as it suffers from certain errors and a fresh appeal would be required to be filed
3. **The appeal is dismissed as not pressed as aforesaid.**
4. The office is directed to give back the certified copies of the orders, which have been filed with the appeal as per the rules of the Court.

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(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)

January 22, 2026

Anuj Singh